NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/106/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Dr. K. S. Ravichandran, PCS 8. Manjula Deni, Adr

For Retitioner Strammy

2. T.v.P.Saivil

3. A. ABDUL RAHMAAN (wx) B. DHANARA J

ORDER

Dr K S Ravichandran, counsel for petitioners present. Shri T V P Sai Vihari, counsel for R1 to R5 and proxy counsel Shri A Abdul Rahman, counsel representing counsel for R6 to R8 are present. Both the counsels reported that process of mediation is in progress and sought time for reporting the outcome of the same. At request time extended. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)